P-24039/78/2022-IPR-VI

Government of India

Ministry of Commerce & Industry
Department for Promotion of Industry and Internal Trade
1PR - International Policy Section

Vanijya Bhawan, New Delhi. , Dated: 14 Septembert, 2023

DEPUTATION ORDER

Sanction of the President is hereby accorded to the foreign deputation of the following officers for participating in the Special Session of the Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (the IGC Special Session) and the Preparatory Committee of the Diplomatic Conference to Conclude an International Legal Instrument Relating to Intellectual Property, Genetic Resources and Traditional Knowledge Associated with Genetic Resources (the Preparatory Committee) which will be held in Geneva, Switzerland at the headquarters of WIPO from September 4 to 8, 2023 and September 11 to 13, 2023 respectively (excluding travel time and enforced half, if any):

S. No.	Name	Period of Deputation
1.	Mr. Karan Thapar, Director, DPIIT	September 5 to 13, 2023
2.	Ms. Rekha V., Joint Controller of Patents September 4 to 8, 2023 & Designs, Patent Office, Delhi	
3.	Mr. Sukhdeep Singh, Deputy ControllerSeptember 11 to 13, 2023 of Patents & Designs, Patent Office, Delhi	

- 2. The tour of the officers will commence from the date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.
- 3. The officer will be entitled to the following expenditure during deputation:

Air fare	As per entitled class
Airport tax (If any)	As per actuals
Daily allowances	As admissible
Hotel accommodation	As per entitlement
Contingency	As per norms
Local Transport (including airport drop and pickup)	To be provided by PMI, Geneva
Mobile phone	As per entitlement as per Para 5 of M/o Finance's O.M dated 26.03.2018
Excess Baggage	As per norms
Business Centre Facilities	On actual basis
Enforced halts including lodging and transport	As per entitlement

4. During the period of deputation, the officers will draw his pay and allowances in the existing capacity. The expenditure on his pay and allowances will be debitable to the same budget head to which it is

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उप निदेशक Reputation of C. & I.
उद्योग निर्माण प्राप्तिक प्रवेदार्ग नेत्रसम्प्रे Michael C. & I.
उद्योग सिर्वान और अवस्थित प्रवेदार्ग / Dept. for PI & '
अस्ति सर्वान के किस्ती 1100001
Vanilya Bhawan, New Oeth: 110001

being debited at present. The pay and allowances will be drawn only in Indian currency. The officer will not be allowed to draw any part of the salary in foreign exchange.

- 5. The other entitlements of the officers including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.
- 6. All admissible expenditure in r/o Mr. Karan Thapar towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the Head 2852.80104.01.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2023-24. DSA etc. may be paid to him by PMI, Geneva. Hotel accommodation will be arranged by the PMI, Geneva. Mr. Karan Thapar will not be availing mobile phone/sim facility.
- 7. All admissible expenditure in r/o Ms. Rekha V. and Mr. Sukhdeep Singh towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the Head 3475.00102.11.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2023-24. DSA etc. may be paid to them by PMI, Geneva. Hotel accommodation will be arranged by the PMI, Geneva.
- 8. The officers will furnish a report on their visit after return from abroad.
- 9. This sanction will be treated as an authority for the payment.

10. This issues with the concurrence of AS&FA of the Department for Promotion of Industry and Internal Trade (DPIIT) vide Note No. 162 dated 24/08/2023 of Dy. No. 68670.

विक्रम नाथ / Burkam NATE का नाथ / Burkam NATE का निस्ताक / Deputy Director का निस्ताक / Deputy Director का निस्ताक / Deputy Director विक्रम / Deput for PI प्राचीन अपित अपित हो जाए से अपित अपित हो जाए से अपित अपित का प्राचीन अपित का प्राच

To:

The Pay & Accounts Officer (PAO), DPIIT, Udyog Bhawan.

Copy to:

- 1. Head of Chancery, PMI, Geneva, hoc.genevapmi@mea.gov.in
- 2. Mr. Rajesh Sharma, Counsellor, PMI, Geneva, eco.genevapmi@mea.gov.in
- 3. The Joint Secretary (MER), MEA, Jawaharlal Nehru Bhavan, New Delhi.
- 4. The Joint Secretary (Central Europe), MEA, Jawaharlal Nehru Bhawan, New Delhi.
- 5. The Chief Controller of Accounts, DPIIT, Udyog Bhavan, New Delhi.
- 6. PSO to SIPP/ PPS to JS(HP)
- 7. Mr. Karan Thapar, Director, DPIIT
- 8. Ms. Rekha V., Joint Controller of Patents & Designs, Patent Office, Delhi
- 9. Mr. Sukhdeep Singh, Deputy Controller of Patents & Designs, Patent Office, Delhi
- 10. PA to CGPDTM, O/o CGPDTM
- 11. Fin-II Section for uploading in FVMS/Protocol Section//Guard File
- 12. Establishment-I, Vanijya Bhawan, New Delhi.